

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated : 1st September, 2022

No. 352 A : On being relieved of his present assignment, Sri Vinod Kumar Tiwari, Principal Judge, Family Court, presently posted as O.S.D., Governor-cum-Chancellor's Secretariat, Patna on deputation is transferred and posted as District and Sessions Judge of Darbhanga, since vacant.

By order of the High Court,

Sd/-Rupesh Deo

Registrar General I/C

Memo No. 53520-53539 / Dated, Patna, the 1st September, 2022

Copy forwarded to the Principal Secretary, General Administration Department, Government of Bihar, Patna / Secretary to the Government of Bihar, Law Department, Patna / The Accountant General, Bihar, G.E.7, Birchand Patel Marg, Patna / Principal Secretary to the His Excellency the Governor of Bihar, Raj Bhawan, Patna / District and Sessions Judge, Darbhanga / Sri Vinod Kumar Tiwari, O.S.D., Governor-cum-Chancellor's Secretariat, Patna / Registrar (Vigilance) I/C, Patna High Court, Patna / Registrar (Administration) I/C, Patna High Court, Patna / Registrar (Appointment) I/C, Patna High Court, Patna / Registrar I.T.-cum-C.P.C., Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Section Officer I/C, Statistical Section, Patna High Court, Patna / Section Officer I/C, A. D. Misc. Section, Patna High Court, Patna / Section Officer I/C, Vigilance Cell, Patna High Court, Patna / Section Officer I/C, Legal Cell, Patna High Court, Patna / Section Officer I/C, Judicial Officers Service Record Room, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information and necessary action.

(He is directed to join his new assignment soon on being relieved of his present deputation post.)

[He is requested to get Sri Vinod Kumar Tiwari relieved of his present post immediately to enable him to join his new assignment soon thereafter.]

(-) For Sri Vinod Kumar Tiwari only.

[-] For:-

- (i) The Principal Secretary, General Administration Department, Government of Bihar, Patna.
- (ii) The Secretary to the Government of Bihar, Law Department, Patna.
- (iii) The Principal Secretary to the Governor of Bihar, Raj Bhawan, Patna.

By order of the High Court,



Registrar General I/C